

गन्ने के लिए वैगन

२३११. { श्री श्रीकार लाल बेरवा :
श्री कछवाय :
श्री बड़े :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर प्रदेश के लखीमपुर, सीतामऊ, खैराबाद तथा भायारन जिलों में गन्ना ज्यादा पैदा होता है ;

(ख) यदि हां, तो इन जिलों के गन्ने के लिए कितने वैगन दिये गये ; और

(ग) एक वैगन में ज्यादा से ज्यादा कितना गन्ना भरा जा सकता है ?

खाद्य तथा कृषि मंत्रालय में राज्य मंत्री (श्री प्र० म० थॉमस) : (क) से (ग). यह सूचना एकत्रित की जा रही है और लोक सभा के पटल पर रखी जाएगी ।

National Highways

2312. **Shri Daljit Singh:** Will the Minister of Transport be pleased to state:

(a) the total mileage of National Highways in Punjab State as on the 29th February, 1964; and

(b) whether there is any proposal to include other roads under this scheme?

The Minister of Shipping in the Ministry of Transport (Shri Raj Bahadur): (a) 784 miles.

(b) No, Sir.

Food Department Cafeteria Co-operative Stores Ltd.

2313. **Shri S. M. Banerjee:** Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether it is a fact that an Enquiry Officer was appointed by Government on the 9th January, 1964 to investigate into the various charges of misappropriation of money and other malpractices by the Secretary of Food Department Cafeteria Co-operative Stores Ltd., New Delhi;

(b) if so, the findings of this Officer; and

(c) the legal action taken by Government against the Secretary of this Stores?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): (a) to (c). A statement is laid on the Table of the House.

STATEMENT

1. An inquiry under section 43 of the Bombay Co-operative Societies Act, 1925, as extended to the Union Territory of Delhi, into the constitution, working and financial position of the Food Department Cafeteria Co-operative Stores Ltd., was ordered on 9th January, 1964. This inquiry was ordered since it was reported that:

(a) the accounts of the Stores were not being maintained properly;

(b) the general meeting of the Stores was to be convened annually for the purpose of election of the Managing Committee etc, which was not held for the last several years;

(c) the Audit Report of the Stores for the year ending 30-6-1959 revealed a very unsatisfactory position; and

(d) the working of the Stores was deteriorating day by day